

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs. Meena Satheesh  
Ld. Registrar

Date: 10-01-2019  
Time: 12 Noon

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 88 of 2017 (SZ)	Vikraman Kanyakumari District <b>Vs</b> The Member Secretary, State Level Environment Impact Assessment Authority, Chennai and 3 others	M/s. M.P.Hariprasad <b>Counsel for Applicant</b>  M/s.Saraswathy for R1 M/s. M.K Subramanian E.Manoharan for R2 M/s. R.Saravanakumar for R4	R3 called Absent For Reply of R2,R4
2	Appeal No.62 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai <b>Vs</b> The Secretary to Government, Union of India Ministry of Environment and Forest, New Delhi and 5 others	M/s. K.Mageshwaran <b>Counsel for Appellant</b>  M/s. Syed Nurullah Sheriff for R1 & R2 M/s. H.Yasmeen Ali for R3 M/s. E.Manoharan for R4 M/s. R.Saravanakumar for R6	R5 Called Absent For Reply of R3, R4, R6

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